

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 1335 OF 2018 IN
DFR NO. 2761 OF 2018**

Dated: 1st October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Lanco Amarkantak Power Limited Appellant(s)
Versus
Madhya Pradesh Electricity Regulatory Commission & Respondent(s)
Ors.**

Counsel for the Appellant(s) : Mr. Deepak Khurana

ORDER

**IA NO. 1335 OF 2018
(Appln. for condonation of delay in filing)**

Issue notice to the Respondents returnable on 30.10.2018. Dasti, in addition, is permitted.

List the matter on **30.10.2018.**

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

ts/kt